

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.305
IB-536/ND/2021

IN THE MATTER OF:

Union of India

Vs.

Shri Amit Katyal

.... APPLICANT/PETITIONER

.... PERSONAL GUARANTOR

SECTION

U/s 95 (1)

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

For the RP

For the Respondent

: Ms. Ekta Choudhary and Mr. Divyank Duttdwivedi, Advocates

: Mr. SouritArora, Advocate for RP along with Mr. Ajay Kumar
Jain, Resolution Professional

: Mr. Gajanand Kirodiwal, Advocate

ORDER

At the outset, Ld. Counsel representing the parties states that the main matter is pending for adjudication on 01.02.2023, let this to come up with the same.

List on **01.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)